

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 01<sup>th</sup> July, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR M P TIWARI, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. /2015	Parishram Samaj Kalyan Nirman Samiti Vs. State of M.P. & 6Ors.	Mr. Rohit Sharma, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**